



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT
JODHPUR**

S.B. Civil Writ Petition No. 5711/2025

Vivekanand Vidya Ashram Sansthan, Katar Chhoti, Tehsil Badisar, District Churu Rajasthan Through Its Secretary Ramchandra Legha S/o Shri Laxman Ram Legha, Aged About 46 Years.

----Petitioner

Versus

1. State Of Rajasthan, Through Its Principal Secretary, Medical And Health Department, Government Of Rajasthan, Government Secretariat, Jaipur (Rajasthan).
2. Rajasthan Nursing Council, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur (Rajasthan).
3. Rajashan Private Nursing Schools And Colleges Federation, Through Its Chairman, 357, Laxman Nagar, Paota B Road, Jodhpur, Rajasthan.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office, Jodhpur Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

Connected With

S.B. Civil Writ Petition No. 21078/2024

Abhivyakti Jan Sewa Sansthan, Through Its President Smt. Dimpal Trivedi W/o Tarun Tribedi R/o Lakshmi Narayan Chok, Chheench, Banswara, Rajasthan.

----Petitioner

Versus

1. State Of Rajasthan, Through Its Secretary, Medical And Health (Group-Iii) Department, Government Of Rajasthan, Government Secretariat, Jaipur (Rajasthan).
2. Rajasthan Nursing Council, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur (Rajasthan).
3. Rajasthan University Of Health And Science, Through Its Registrar, Kumbha Marg, Pratap Nagar, Jaipur, Rajasthan.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Office Jodhpur Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 4090/2025

Global Vision Society (Abu Nursing College), Having Its Registered Office At M.n. 548, Gali No. 6, Hanwant A Sector, Bjs Colony, Jodhpur, Rajasthan, Through Its Vice President - Mr. Kartik Charan, S/o Mr. Jabbar Singh Charan, Age - 35 Years, Resident Of - 548, Bjs Colony, Jodhpur, Rajasthan.

----Petitioner





Versus

1. State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 21286/2025

Health And Education Care Society, Gupta Nursing College, Branch Office At - 23, Green Valley Village, Gadwada, Bhansol, Upali Odan, Near Shrinath Engineering College, Tehsil Mavli, District - Udaipur, Through Its President Shri Brijmohan Sharma, S/o (Late) Shri Jagan Prasad, Age- 77 Years.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 21321/2025

Health And Education Care Society, Gupta Nursing College, Branch Office At - 23, Green Valley Village, Gadwada Bhansol, Upali Odan, Near Shrinath Engineering College, Tehsil Mavli, District - Udaipur, Through Its President Shri Brijmohan Sharma, S/o Late Shri Jagan Prasad Age - 77 Years.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department, Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajastahn Nursing Council, Jaipur Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Science, Through Its





Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.

4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 22773/2025

Dhattarwal Education Society, Dhattarwal College Of Education (Dan And P), Having Its Registered Office At Lamba Mandrella, District Jhunjhunu, Rajasthan, Through Its Secretary - Sandeep Kumar S/o Shri Shivdan Singh, Age 39 Years, Resident Of Village Lamba Via Bagar, District Jhunjhunu, Rajasthan.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Department Of Ayurvedic And Indian Medicine, Government Of Rajasthan, Secretariat, Jaipur.
2. The State Of Rajasthan, Through Its Secretary, Department Of Ayurved, Yoga And Natural Medicine, Unani, Siddha And Homeopathy (Ayush), Jaipur, Rajasthan.
3. The State Of Rajasthan, Through Its Deputy Secretary, Department Of Ayurved, Yoga And Natural Medicine, Unani, Siddha And Homeopathy (Ayush), Jaipur, Rajasthan.
4. The Director, Department Of Ayurved, Government Of Rajasthan, Directorate Of Ayurved, Ashok Marg, Mali Mohalla, Ajmer, Rajasthan.
5. Rajasthan Ayurved Nursing Council, Through Its Registrar, Ayush Bhawan, Room No. 314-15, Sector 26, Pratap Nagar, Jaipur.
6. Dr. Sarvapalli Radha Krishnan Ayurved University, Through Its Registrar, Karwar, Nagaur Road, Jodhpur.

----Respondents

S.B. Civil Writ Petition No. 1504/2026

Apex Shiksha Samiti, Neowise College Of Nursing, Khairthal, Harsoli Road, Nangal Santokera, Tehsil Mundawar, District Alwar, Rajasthan, Secretary Shri Rajpal Jat S/o Shri Jagran Jat, Aged About 55 Years, R/o Mandi By Pass, Bhudawali Ke Kpass, Khairthal, Alwar.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its





Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.

3. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No.273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 1602/2026

Apex Shiksha Samiti, (Neowise College Of Nursing), Khairthal, Harsoli Road, Nangal Santokera, Tehsil Mundawar, District Alwar, Rajasthan, Secretary Shri Rajpal Jat S/o Shri Jagran Jat, Aged About 55 Years, R/o Mandi By Pass, Bhudawali Ke Pass, Khairthal, Alwar.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No.273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 1634/2026

American International Health Management Ltd., American International Institute Of Nursing 101, Kothi Bag, Bhatt Ji Ki Bari, Udaipur, Through Its Director, Ms. Surbhi Porwal, D/o Pavan Porwal, Age-35 Years, Resident Of 06, Moti Magri, Uit Road, Near Saga Departmental Store, Udaipur.

-----Petitioner

Versus

1. State Of Rajasthan, Through Its Principal Secretary, Medical And Health Department Of Rajasthan, Government Secretariat, Jaipur Rajasthan.
2. Rajasthan Nursing Council, Through Its Registrar, B-39, Sardar Patel Marg, C- Scheme, Jaipur Rajasthan.
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.

-----Respondents

S.B. Civil Writ Petition No. 1775/2026

American International Health Management Ltd., American





International Institute Of Nursing 101, Kothi Bag, Bhatt Ji Ki Bari, Udaipur, Through Its Director, Ms. Surbhi Porwal, D/o Pavan Porwal, Age-35 Years, Resident Of 06, Moti Magri, Uit Road, Near Saga Departmental Store, Udaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Its Principal Secretary, Medical And Health Department, Governemnt Of Rajasthan, Government Secretariat, Jaipur Rajasthan.
2. Rajasthan Nursing Council, Through Its Registrar, B-39, Sardar Patel Marg, C Scheme, Jaipur Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 4355/2026

Sangam University, (Sangam College Of Nursing), Ng-79, Bhilwara Chittor By-Pass, Chittor Road, Bhilwara, Rajasthan, Through Its Administrator-Mr. Prakash Singh, S/o Shri Chandan Bisht Singh, Aged 52 Years, Resident Of Patel Nagar Vistar, Bhilwara.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.

----Respondents

S.B. Civil Writ Petition No. 4433/2026

Sangam University, (Sangam College Of Nursing), Nh-79, Bhilwara Chittor By Pass, Chittor Road, Bhilwara, Rajasthan, Through Its Administrator Mr. Prakash Singh, S/o Shri Chandan Bisht Singh, Age 52 Years, Resident Of Patel Nagar Vistar, Bhilwara.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B 39, Sardar Patel Marg, C Scheme, Jaipur.

----Respondents

S.B. Civil Writ Petition No. 4580/2026

Shri Guru Jambheshwarshodhevam Shikshansansthan Trust, Vasundhara Nurshing College Khasrano 131/2, 131/7 Kharda Randheer Jodhpur Through Its Chairperson Smt Omibala Panwar W/o Mr Om Prakash R/o Residence Engineering Hostel Number 7 Residency Jodhpur Rajasthan





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----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary Medical And Health Department Government Of Rajasthan Secretariat Jaipur
2. The State Of Rajasthan, Through Its Secretary Medical And Health Department Government Of Rajasthan Secretariat Jaipur
3. Nursing Council Rajasthan, Through Its Registrar B-39 Sardar Patel Marg C- Scheme Jaipur
4. Rajasthan University Of Health Science, Through Its Registrar Kumbha Marg Sector-18 Pratap Nagar Tonk Road Jaipur

----Respondents

S.B. Civil Writ Petition No. 4776/2026

Madhav University (Madhav College Of Nursing), Nh. 27, Bharja, Tehsil- Pindwara, District Sirohi, Through Its Authorized Person- Shri Sandeep Gehlot S/o Shri Nathu Ram, Age-40 Years, Resident Of Near Bus Stand, Sojat, District Pali Raj.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.

----Respondents

S.B. Civil Writ Petition No. 4796/2026

Madhav University (Madhav College Of Nursing), Nh. 27, Bharja, Tehsil - Pindwara, District - Sirohi, Through Its Authorized Person - Shri Sandeep Gehlot S/o Shri Nathu Ram, Age - 40 Years, Resident Of Near Bus Stand, Sojat, District - Pali (Raj.).

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.

----Respondents

S.B. Civil Writ Petition No. 4798/2026

Little Flower Shiksha Samiti, Monika College Of Nursing, Khasra No. 438, Bala Dahara Main Road, Gram Panchayat - Shahpur, Near Vijay Mandir, Alwar, Through Its Secretary Shri Sunil Virmani S/o Indra Jeet, Age - 51 Years, R/o - 7 Daya Nagar, Janakpuri, Alwar, Rajasthan.





[CW-5711/2025]

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 4811/2026

Little Flower Shiksha Samiti, Monika College Of Nursing, Khasra No. 438, Bala Dahara Main Road, Gram Panchayat - Shahpur, Near Vijay Mandir, Alwar, Through Its Secretary Shri Sunil Virmani S/o Shri Indra Jeet, Age - 51 Years, R/o - 7 Daya Nagar, Janakpuri, Alwar, Rajasthan.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 5577/2026

Savitri Devi Nursing Institute, Through Its President/ Authorized Signatory Kuldeep Singh S/o Shri Mohan Singh Aged About 42 Years, Under The Society Murli Singh Yadav Prsikshan Sansthan, Udairamsar, Bikaner.

----Petitioner

Versus

1. State Of Rajasthan, Through The Principal Secretary, Medical And Health Department, Govt. Secretariat, Jaipur.
2. Rajasthan Nursing Council, Through Its Registrar B-39, Sardar Patel Marg, C-Scheme, Jaipur, Rajasthan.
3. Registrar, Rajasthan University Of Health Science, Sector 18, Pratap Nagar, Jaipur.





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----Respondents

S.B. Civil Writ Petition No. 6743/2026

Shri Krishan Bhagwan Shiksha Samiti, D.c.s College Of Medical Sciences, Through Its Secretary Mrs. Ramvati Singh W/o Sonveer Singh, Age 60 Years, Resident Of 119/404, Near B 2 Bypass, Agarwal Farm, Mansarovar, Jaipur.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B 39, Sardar Patel Marg, C Scheme, Jaipur.
3. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 6859/2026

Shri Krishan Bhagwan Shiksha Samiti, D.c.s College Of Medical Sciences, Through Its Secretary Mrs. Ramvati Singh, W/o Sonveer Singh, Age 60 Years, Resident Of _119/404, Near B 2 Bypass, Agarwal Farm, Mansarovar, Jaipur.

----Petitioner

Versus

1. The State Of Rajasthan, Through Secretary, Medical And Health Department, Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nurshing Council, Jaipur Through Its Registrar, B_39, Sardar Patel Marg, C_Scheme, Jaipur.
3. The Rajasthan University Of Health Science Though Its Registrar, Kumbha Marg, Sector_18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nurshing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

S.B. Civil Writ Petition No. 7107/2026

Nimt College Of Nursing, 1-4, Indira Gandhi Nagar, Bagrana, Post Kanota, Agra Road, Jaipur Through Its President Dr. Rameshwar Dayal Sharma S/o Shri Krishna Gopal Sharma, Age-69 Years, R/o Plot No. B-137, Sethi Colony, Jaipur.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical





And Health Department Government Of Rajasthan,
Secretariat, Jaipur.

2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 8084/2026

Om Shikshan Wa Prashikshan Sansthan, Om Nursing Sansthan, Kotkhawada Road, Chksu, Jaipur, Rajasthan, Through Its President Shri Baka Ram Chaudhary S/o Shri Doka Ram Chaudhary, Aged About 39 Years.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its Secretary, Plot No 273, Subhash Nagar, Pal Road, Jodhpur., Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 8811/2026

Om Shikshan Wa Prashikshan Sansthan, Om Nursing Sansthan, Kotkhawada Road, Chaksu, Jaipur, Rajasthan, Through Its President Shri Baka Ram Chaudhary S/o Shri Doka Ram Chaudhary, Aged About 39 Years.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its Registrar, B-39, Sardar Patel Marg, C Scheme, Jaipur.
3. Private Physiotherapy, Nursing And Para Medical Institutions Society, Branch Office Jodhpur, Through Its





Secretary, Plot No. 273, Subhash Nagar, Pal Road,
Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 9518/2026

S. R. Bal Vidhya Mandir Samiti, Shree Krishna School Of Nursing,
Bhanisawa, Kalwar Road, Jobner, Jaipur (Rajasthan), Through
Secretary Harphool Singh Choudhary S/o Shri Sawai Ram Jat,
Aged About 51 Years, Resident Of 412 Master Ji Ki Dhani, Kalwar
Road, Bhainsawa, Jaipur(Rajasthan).

-----Petitioner

Versus

1. The State Of Rajasthan, Through Its Principal Secretary,
Medical And Health Department, Government Of
Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur Through Its
Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. Private Physiotherapy, Nursing And Para Medical
Institutions Society, Branch Office Jodhpur, Through Its
Secretary, Plot No 273, Subhash Nagar, Pal Road,
Jodhpur, Rajasthan.

-----Respondents

S.B. Civil Writ Petition No. 9586/2026

Shree Vijay Jan Kalyan Sansthan Dhorimanna, (M R College Of
Nursing), Guneshiyon Ki Dhani, Krishi Mandi Road, Dhorimanna,
Barmer, Rajasthan, Through Its Secretary Leela Chodhary, W/o
Kan Singh Choudhary, Age-42 Years, R/o Hirkan Ka Than, Mithda
Khurd, Barmer, Rajasthan.

-----Petitioner

Versus

1. State Of Rajasthan, Through Its Principal Secretary,
Medical And Health Department, Government Of
Rajasthan, Government Secretariat, Jaipur Rajasthan.
2. Rajasthan Nursing Council, Through Its Registrar, B-39,
Sardar Patel Marg, C-Scheme, Jaipur Rajasthan.
3. Marwar Medical University, Jodhpur, Dr. S.n. Medical
College Campus, Jodhpur, Rajasthan.
4. The Rajasthan University Of Health Science, Through Its
Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk
Road, Jaipur.

-----Respondents

S.B. Civil Writ Petition No. 9687/2026

Kalpvriksh School Of Nursing, Pilani, Jhunjhunu, A Unit Of
Kalpvriksh Hospital And Research Centre Foundation Through Its
Director Anita Budania W/o Karan Singh Aged About 42 Years R/
o Ward No. 17, Rani Sati, Khator Mohalla, Pilani, Jhunjhunu
Rajasthan.





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----Petitioner

Versus

1. State Of Rajasthan, Through Its Principal Secretary, Medical And Health Department, Government Of Rajasthan, Government Secretariat, Jaipur (Rajasthan).
2. Rajasthan Nursing Council, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur (Rajasthan).

----Respondents

S.B. Civil Writ Petition No. 9688/2026

Kalpriksh College Of Nursing, Pilani, Jhunjhunu, A Unit Of Kalpvriksh Hospital And Research Centre Foundation Through Its Director Anita Budania W/o Karan Singh Aged About 42 Years R/o Ward No. 17, Rani Sati, Khator Mohalla, Pilani, Jhunjhunu Rajasthan.

----Petitioner

Versus

1. State Of Rajasthan, Through Its Principal Secretary, Medical And Health Department, Government Of Rajasthan, Government Secretariat, Jaipur (Rajasthan).
2. Rajasthan Nursing Council, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur (Rajasthan).
3. The Rajasthan University Of Health Science, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur

----Respondents

S.B. Civil Writ Petition No. 10024/2026

Srg Institute Of Nursing Sciences (B.sc. Nursing), Sanganer, Rajasthan Through Secretary Of Lt Pandit Shri Shiv Lal Sharma Charitable Trust Dr. Govind Sharan Sharma S/o Shri Raghunandan Sharma, Aged About 37 Years, A-632 Vidyut Nagar, Ajmer Road, Jaipur

----Petitioner

Versus

1. State Of Rajasthan, Through The Secretary, Medical And Health (Group-Iii) Department, Government Of Rajasthan, Secretariat, Jaipur.
2. Joint Secretary, Medical And Health Department (Group-Iii), Government Of Rajasthan, Jaipur
3. Rajasthan Nursing Council, Through Its Registrar B-39, Sardar Patel Marg, C-Scheme Jaipur, Rajasthan.
4. Additional Director (Training), Legal And Health Department, Secretariat, Jaipur, Rajasthan.
5. Rajasthan University Of Health Sciences, Jaipur, Through Its Registrar.
6. Rajasthan Private Nursing Schools And Colleges Federation, Through Its Chairman, 357, Laxmi Nagar,





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Paota B Road, Jodhpur

----Respondents

S.B. Civil Writ Petition No. 10139/2026

Srg Institute Of Nursing Sciences (Gnm), Sanganer, Rajasthan Through Ecretry Of Lt Pandit Shri Shiv Lal Sharma Charitable Trust Dr. Govind Sharan Sharma S/o Shri Raghunandan Sharma, Aged About 37 Years, A-632 Vidyut Nagar, Ajmer Road, Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through The Secretary, Medical And Health (Group 111) Department , Government Of Rajasthan, Secretariat, Jaipur.
2. Joint Secretary, Medical And Health Department (Group Iii), Government Of Rajasthan, Jaipur.
3. Rajasthan Nursing Council, Through Its Registrar B-39, Sardar Patel Marg, C Scheme Jaipur, Rajasthan.
4. Additonal Director (Training) Legal And Health Department, Secretariat, Jaipur, Rajasthan.
5. Rajasthan Private Nursing Schools And Colleges Federation, Through Its Chairman, 357, Laxmi Nagar, Paota B Road, Jodhpur.

----Respondents

S.B. Civil Writ Petition No. 10471/2026

Parmar Institute Of Professional Studies Samiti, Prashi College, Kanchanpur, Bari, Dholpur, Rajasthan - 328041, Through Its President Prashant Singh Parmar S/o Shri Nihal Singh, Aged About 47 Years.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Secretary, Medical And Health Department Government Of Rajasthan, Secretariat, Jaipur.
2. The Rajasthan Nursing Council, Jaipur, Through Its Registrar, B-39, Sardar Patel Marg, C-Scheme, Jaipur.
3. The Rajasthan University Of Health Sciences, Through Its Registrar, Kumbha Marg, Sector-18, Pratap Nagar, Tonk Road, Jaipur.
4. Private Physiotherapy, Nursing And Para Medical Institution Society, Office Jodhpur, Through Its Secretary, Plot No. 273, Subhash Nagar, Pal Road, Jodhpur, Rajasthan.

----Respondents

For Petitioner(s) : Mr. Shreyansh Mardia a/w Ms. Jyoti Choudhary.





Mr. Ankur Mathur a/w Ms. Divya
Bapna and Mr. Harshvardhan Thanvi.
Mr. Rishabh Purohit.
Mr. Harsh Chordia.
Mr. Mukul Krishna Vyas.
Mr. Kunal Jaiman.
Mr. Vikas Bijarnia.

For Respondent(s) : Mr. NS Rajpurohit, AAG assisted by
Ms. Ruchi Parihar, Mr. Sher Singh
Rathore and Mr. Bhuvnesh Kumar.
Mr. Anirudh Singh Shekhawat
assistant to Advocate General.
Mr. Rakesh Kumar Sharma (Director)-
Joint Secretary Group-3.
Mr. Mahendra Vishnoi
Mr. Mitul Jain, on VC assisted by Ms.
Manisha Maheshwari.
Mr. Ayush Goyal for Mr. Vinay Kothari
for RUHS.
Mr. Sangram Singh
Mr. Pukhraj Servi.
Mr. Rishi Soni.

HON'BLE MR. JUSTICE MUKESH RAJPUROHIT

Order

29/06/2026

1. On 22.05.2026, in view of assurance given by learned Advocate General, that a final decision regarding the issue of grant of NOCs to the institutions shall be taken by the State Government and the same shall be apprised to this Court on the next date of hearing and while taking note of the submission made by learned Advocate General that neither the counselling process had commenced nor had any notification in that regard been issued, the Co-ordinate Bench of this Court refrained from passing any direction with regard to counseling process at that stage and granted one last opportunity to the State Government for finalization of the issue involved in the present bunch of writ



petitions. The matters were accordingly posted on 29.06.2026 for considering due compliance so also the directions contained in the judgment passed by the **Division Bench in D.B. Civil Writ Petition No.23307/2025 (Fortune Foundation & Anr. Vs. State of Rajasthan & Ors.)**.

2. Today, learned counsel for the petitioners has produced the Notification dated 11.06.2026 issued by the Rajasthan University of Health Sciences whereby the RUHS CUET-2026 Counselling and Allotment Schedule has been notified, which is taken on record. It is submitted that commencement of the counselling process without first deciding the long-pending applications of the petitioner-institutions for grant of No Objection Certificates on account of which the petitioner-institutions would lose another academic year and the same would amount to defeating the very object of the litigation. It is, therefore, prayed that operation of the said notification be stayed.

3. Per contra, learned Additional Advocate General, Mr. N.S. Rajpurohit on instructions from Mr. Rakesh Kumar Sharma (Director)- Joint Secretary Group-3 who is present in person in the Court today, submitted that the matter is under active consideration of the State Government and appropriate decision shall be taken at the earliest and it will take at least two weeks' time.

4. Heard learned counsel for the parties and perused the material available on record.

5. On 22.05.2026, following order was passed:

“1. Present bunch of writ petitions has been filed seeking issuance of directions to respondent authorities for grant of NOC to the petitioner - institutions for BSc Nursing/GNM courses.





2. Learned counsel for the petitioners submitted that the State Government issued new guidelines for establishment of Nursing Colleges/Schools vide order dated 15.10.2024 and, in pursuance thereof, the petitioner-institution, after establishing the necessary infrastructure and other facilities, submitted their applications for grant of NOCs. The applications of all the petitioner-institutions are lying pending at different stages, for which the present writ petitions have been filed on the ground that, though Clause 10 of the Policy/Guidelines dated 15.10.2024 provides for time-bound disposal of such applications within 90 days, yet the same have not been decided despite lapse of more than one and a half years. 3. In respect of some of the petitioner - institutions, present writ petitions constitute the second round of litigation, as in the earlier round, directions had been issued to respondent department to finalize the process for grant of NOC in a timebound manner. However, the said direction have not been complied with.

4. While taking note of said fact, this Court in S.B. Civil Petition No. 5711/2025 (Vivekanand Vidya Ashram Sansthan Vs. State of Rajasthan & Ors.) directed learned counsel for respondents to place on record a compliance report of order dated 14.01.2025, failing which, Principal Secretary, Medical and Health Department was directed to remain present on 25.02.2026.

5. On 25.02.2026, Principal Secretary, Medical and Health Department appeared through video conferencing and informed this Court that, since a large number of applications had been received for grant of NOCs for B.Sc. Nursing / GNM courses, matter had been referred to a Higher Level Committee for taking a final policy decision.

6. This Court, having considered the submissions advanced by learned counsel for the parties, directed Principal Secretary, Medical and Health Department to file a detailed personal affidavit explaining the aspects mentioned in para 14 of said order.

7. Relevant part of order dated 25.02.2026 is quoted below:-

“11. Having considered submissions advanced at the Bar, this Court is of prima facie view that once a policy has been framed by State authorities and applications have been invited pursuant thereto, requiring institutions to deposit substantial amounts towards application fees, security deposits, inspection fees, etc., there appears to be no justification for respondent- Department to keep such applications pending for more than one and a half years.

12. Submissions made by counsel representing the institutions carry weight inasmuch as, pursuant to advertisement issued by the State authorities themselves, petitioner-institutions have already developed the requisite infrastructure and have suffered the loss of one academic session for no fault of their own.





13. Learned AAG has informed this Court that out of 676 applications received, NOC has already been granted to 73 institutions. However, no explanation has been furnished as to how certain specific applications have been processed and finalised, whereas the remaining applications are allegedly kept pending awaiting a policy decision of the Higher Level Committee This Court is therefore not satisfied with the explanation offered by the State authorities for the delay.

14. Accordingly, the Principal Secretary, Medical and Health Department, Government of Rajasthan, is directed to file a personal affidavit explaining: (I) reasons for referring the matter to a Higher Level Committee for taking a new policy decision after having already invited applications under an existing policy; (ii) present status of the pending applications; (iii) reasons for granting NOC only to 73 institutions; and (iv) further course of action proposed to be undertaken by State authorities in this regard. Said affidavit shall be filed within a period of ten days from today.

15. Further orders shall be passed by this Court upon consideration of additional affidavit to be filed by the Principal Secretary, Medical and Health Department.”

8. In pursuance of said order, an additional affidavit was filed, however, the same was found to be incomplete as all the information sought by this Court were not supplied. Accordingly, further directions were issued vide order dated 25.02.2026.

9. The matter was listed on 13.05.2026, wherein learned Advocate General, Mr. Rajendra Prasad, requested that the matter be listed on 22.05.2026 so as to apprise this Court regarding the status of pending applications as well as final decision pending at the level of State Government.

10. Today, learned Advocate General has placed on record the present status of the applications. Perusal of the said information, filed in tabulated form, reveals that 676 applications were received in pursuance of initial guidelines dated 15.10.2024. In some cases NOCs have already been granted, whereas in some cases the inspection reports submitted by the Scrutiny Committee are pending consideration before the department. In certain cases, the files are ready for inspection of the respective institutions; yet no inspection was carried out. However, with regard to most of the applications, no action has yet been taken by the respondent department to process the same. Learned Advocate General has sought further time to apprise this Court regarding the final policy decision to be taken by the State Government concerning the pending applications.

11. This Court takes note of the fact that on 25.02.2026, the Principal Secretary, Medical and Health Department had sought





three months' time for the Higher Level Committee to resolve the issue and decide the fate of pending applications for grant of NOCs for the respective courses. The said period of three months is nearing completion; however, no substantial progress in this regard has been apprised to this Court.

12. In view of the assurance given by learned Advocate General that a final decision regarding the issue of grant of NOCs to the institutions shall be taken by the State Government and the same shall be apprised to this Court on the next date of hearing, this Court deems it appropriate to grant one last opportunity to the State Government for finalization of the issue involved in the present bunch of writ petitions.

13. Accordingly, list these matters on 29.06.2026 at 2 PM.

14. It is expected that by the said date, a final decision shall be taken by the State Authorities.

15. During the course of arguments, learned counsel for the petitioners relied upon the directions issued by the Hon'ble Division Bench in **D.B. Civil Writ Petition No. 23307/2025 (Fortune Foundation & Anr. Vs. State of Rajasthan & Ors.)**, decided on 12.01.2026, wherein the Hon'ble Division Bench specifically directed that, applications of bona fide institution seeking No Objection Certificate for participation in centralized counselling process shall be considered and decided at least 45 days prior to commencement of the first round of counselling.

16. The relevant part of said order is quoted below:-

“22. Accordingly, this Court directs that, for the next academic session, application submitted by a bona fide institution seeking No Objection Certificate from the respondents for the purpose of participating in the centralized counselling process for admission and allotment of students to the B.Sc. Nursing Course shall be considered and decided at least 45 days prior to the commencement of the first round of counselling. In the event of any deviation from the aforesaid timeline, the State shall be liable to compensate the affected institutions by way of costs proportionate to the delay so occasioned.”

17. While referring to the said order, learned counsel for the petitioners prayed that no further round of counselling be conducted till the issue of NOCs in favour of the petitioner institutions is decided.

18. Learned Advocate General submitted that, since no counselling process has commenced as yet, nor has any notification in this regard been issued, no such directions are required at this stage.

19. In view of the assurance given by learned Additional Advocate General, this Court refrains from passing any direction with regard to counselling process at this stage. However, the issue of due compliance of the directions contained in the judgment passed in





Fortune Foundations (supra) shall also be considered on the next date of hearing.”

6. This Court cannot lose sight of the fact that the applications submitted by the petitioner-institutions pursuant to the Guidelines dated 15.10.2024 have remained pending for more than one and a half years. Despite repeated opportunities granted by this Court and despite specific assurances extended on behalf of the State Government from time to time, no final decision has yet been taken with regard to grant of No Objection Certificates in favour of the petitioner-institution. The delay on the part of the respondent-State continues to remain unexplained.

7. This Court had earlier refrained from interfering with the counselling process solely on the assurance given by learned Advocate General that no counselling had commenced and no notification had been issued. However, the notification dated 11.06.2026 now placed on record demonstrates that the counselling schedule has now been notified. If the counselling process is permitted to proceed before adjudication of the pending applications for grant of NOCs, the petitioner-institutions, whose applications have remained pending solely on account of inaction of the respondent authorities, would suffer irreparable prejudice.

8. Prima facie, the conduct of the respondent authorities in simultaneously withholding a decision on the pending applications for NOCs while initiating the admission process cannot be countenanced, particularly in view of the directions issued by the Division Bench in **Fortune Foundation's case (supra)**, requiring timely consideration of applications seeking No Objection Certificates before commencement of the counselling process.





9. Accordingly, considering the peculiar facts and circumstances of the present case and in order to safeguard the interest of the petitioner-institution as also lawful decision of their application, it is directed that the operation and implementation of the RUHS CUET-2026 Counselling and Allotment Schedule notified vide notification dated 11.06.2026 qua admission to the courses of B.Sc. Nursing, D.Pharm. & B.P.T., shall remain kept in abeyance till the next date of hearing.

10. List these matters on 15.07.2026.

(MUKESH RAJPUROHIT),J

60-62, 64-70, 72-82,
85-87 & 90-95
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